

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3973
ANSWERED ON:18.12.2012
USE OF BANNED PESTICIDES
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the usage of teratogenic pesticides is banned in the country;
- (b) if so, the reasons for importing it along with the names of its manufacturers;
- (c) whether animals, humans and environment are being severely affected by the usage of such pesticides in the country including Rajasthan;
- (d) if so, the details thereof;
- (e) whether the attention of the Government has been drawn towards a programme called `Satyameva Jayate` being telecast on a TV channel in which the said pesticides have been termed as hazardous and are being used in Rajasthan due to which fear has gripped the farmers; and
- (f) if so, the remedial action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (d): The Registration Committee (RC) does not approve registration of an insecticide if it is teratogenic. Elaborate scientific and technical data on various toxicological tests including teratogenicity are considered by the RC to evaluate safety before approving registration of an insecticide for use in the country.

If pesticides are used in prescribed dosages and methodology mentioned on label and leaflets they do not pose any risk or hazard to human beings (including developmental toxicity risk), animal & matter related therewith. Government of India enacted a comprehensive legislation know as Insecticides, Act, 1968 and The Insecticides Rules, 1971 framed there under with the objective to regulate the import, manufacture, sale, stock, distribution transportation & use of insecticides with a view to prevent risk to human being, animal & matters related therewith. The Registration Committee (RC) constituted u/s 5 of the Insecticides Act, registers insecticides after scrutinizing their formulae and verifying claims made by the importer or the manufacturer regarding the efficacy & safety of these products to human beings & animals.

(e) & (f): In 'Satyameva Jayate' programme the information provided by a private practitioner was not adequately substantiated on scientific basis by him.

State and UT Governments are advised to ensure that the Insecticides are used as per the label claim.